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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 174/16	TP 71/17	For Hearing	433	Anil Kumar Jayaram Vs Quadra Software Solutions Pvt. Ltd.

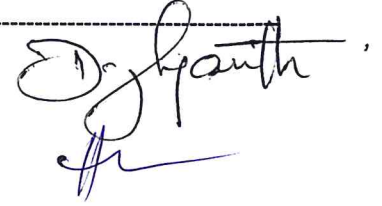
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. DURANTHA KUMAR
9341223937

Respondent.



2. PN HARIHAR
9901055881

Petitioner

ORDER

Counsel for PCS is present. He is informed to suggest the name of IRP since debtor has no objection to initiate IRP. Counsel for petitioner requested time.

List it on 09.10.2017.


MEMBER(J)


MEMBER(T)